

Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, J&K

Notification  
Srinagar, the 21<sup>st</sup> November, 2024

**S.O 545** In exercise of the powers conferred under section 18 of Bharatiya Nagarik Suraksha Sanhita, 2023, the Government in consultation with the High Court of Jammu and Kashmir and Ladakh hereby appoint Mr. Sumeet Koul, Advocate as Special Public Prosecutor for conducting prosecution of SIA/UAPA cases in the Hon'ble High Court of Jammu & Kashmir and Ladakh.

The terms and conditions of the appointment of aforesaid Special Public Prosecutor shall be governed in terms of the Government Order No. 308-Home of 2024 dated 12.07.2024.

By Order of the Government of Jammu and Kashmir.


Sd/-

(Mr. Chandraker Bharti) IAS  
Principal Secretary to the Government.  
Dated: 21.11.2024

No.HOME-Pros/62/2023 CC.No(7236247)

Copy to the:

1. Director General of Police, J&K.
  2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
  3. Director General of Prosecution, J&K.
  4. Additional Director General of Police, CID, J&K.
  5. Director, SIA, J&K. This is in reference to communication No.SIA/Legal /Spl.PP /SK/2024/841 dated 20.05.2024.
  6. Commissioner/Secretary to the Government, General Administration Department.
  7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
  8. Director, Archives, Archaeology & Museums, J&K.
  9. Concerned Advocate.
  10. Private Secretary to the Chief Secretary, J&K.
  11. Private Secretary to the Principal Secretary to the Government Home Department.
  12. Government order file /stock file.
- Copy also to the: Joint Secretary (JKL), MHA, Government of India.

  
(Syed Yasir Farooq)JKAS  
Deputy Secretary to the Government  
21.11.24